

HIGH COURT OF SIKKIM

GANGTOK

No.:...02.../HCS/COMP

Date:-...01/04/2024

NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim is hereby pleased to entrust the work of publishing Digital Law Reports in e-Sikkim Law Reports portal, to the Artificial Intelligence Committee constituted vide No 1360/HCS dated 10.08.2020. The Digital Law Reports shall consist of important High Court judgments including the translated versions and leading Supreme Court judgments and their translation arising from the State of Sikkim. This Committee shall be called "**e-Law Reports Committee**".

By Order,

Sd/-

(S.P. Bhutia)

REGISTRAR (JUDICIAL SERVICE)

Copy to: 93-106/HCS

1. The Deputy Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim and Chairman A.I Committee.
2. The Principal District & Sessions Judge, Gangtok, Member A.I Committee.
3. Dr. L. P Sharma, Sr. Technical Director, NIC, Gangtok, Member A.I Committee.
4. The Central Project Coordinator, High Court of Sikkim, Member-Convenor A.I Committee.
5. The Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim
6. The Additional Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim,
7. All District & Sessions Judges.
8. The Director, Sikkim Judicial Academy, Gangtok.
9. The Member Secretary, Sikkim State Legal Services Authority, Government of Sikkim, Gangtok.
10. All Chief Judicial Magistrate-cum- Civil Judge.
11. All Civil Judge-cum- Judicial Magistrate.
12. P.A to Registrar General, High Court of Sikkim.
13. P.A. to the Registrar, High Court of Sikkim.
14. All Section In-charge, High Court of Sikkim.
15. Notice Board.
16. File and
17. Guard file


JOINT REGISTRAR (I.T)